

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/465/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
Member,  
Motor Accident Claims Tribunal,  
Nagaon.

Dated Guwahati the 8<sup>th</sup> December, 2020

Sub: **Casual Leave.**

Ref:- Your letter No. MACT/N/1170, dtd 05.12.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 05.12.2020, has been granted.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-211/2013/4652/A, dated 8.12.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

*sd/-*